

incurred by the Government on the AI Fatah Delegation which came at the invitation of the Indian Association for Afro-Asian Solidarity, a non-official organisation.

(b) to (d). No formal request for the opening of an office in India has been received so far. If a request is made the matter will be examined in accordance with the policy of the Government of India

(e) The Government of India have no such information.

#### Dialogue with China

467. SHRI BEDABRATA BARUA :  
SHRI YAMUNA PRASAD  
MANDAL :  
DR. SUSHILA NAYAR :  
SHRI D. N. PATODIA :  
SHRI P. N. SOLANKI :  
SHRI BENISHANKER  
SHARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there has been any change in China's attitude of belligerency towards India ;

(b) whether any efforts have been made to have a dialogue with China ; and

(c) if so, the result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Government's position is clear. We are willing to talk with China on a basis consistent with India's territorial integrity, sovereignty and national honour.

(c) There has been no response from China so far.

#### Imposition of Tariffs on Indian Textile Exports to U. K.

468. SHRI RAM AVTAR  
SHARMA :  
SHRI OMPRAKASH  
TYAGI :  
SHRI E. K. NAYANAR :  
SHRI S. K. TAPURIAH :  
SHRI N. K. SOMANI :  
SHRI RAM SEWAK YADAV :  
SHRI MUHAMMAD  
SHERIFF :

Will the Minister of FOREIGN TRADE

be pleased to state :

(a) whether any talks with U. K. have been held regarding the imposition of tariff duties on the export of Indian textiles to England ;

(b) if so, the details thereof ;

(c) the outcome of the talks ; and

(d) the extent to which the export of textiles from India has been affected by the termination of agreement regarding import of Indian goods by British Government on the imposition of duty on it ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). As indicated in the statement laid in the Lok Sabha on the 28th July, 1969, India's High Commissioner in London brought to the notice of the British Government, India's serious concern in the matter. The matter has been receiving continuous attention and has been taken up through diplomatic channels. Talks at official level will shortly be held between the two countries' representatives early in December, in New Delhi.

(d) As the proposal of the British Government is to impose a tariff only from the 1st January, 1972, the question does not arise.

#### Patrol Boats for Navy

469. SHRI RAM AVTAR SHARMA : Will the Minister of DEFENCE be pleased to state :

(a) whether negotiations with a few foreign firms for technical collaboration in producing patrol boats for Navy have been concluded ;

(b) if so, the details thereof ; and

(c) when the production of such boats will start ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

#### Visit to Ahmedabad by Deputy Law Minister

470. SHRI RAM AVTAR  
SHARMA :